

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1232
TO BE ANSWERED ON JULY 27, 2023**

METHOD ADOPTED UNDER AMRUT SCHEME

NO. 1232. SHRI NAYAB SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the method adopted by the Government under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme to remove challenges of water supply and sanitation in urban areas;**
- (b) the measures being taken by the Government to ensure better delivery of services in these areas along with details thereof;**
- (c) the steps taken by the Government for the programme monitoring and evaluation of AMRUT scheme;**
- (d) whether any mechanism is in place to ensure accountability and transparency in the implementation of the projects under the mission and if so, the details thereof;**
- (e) whether the AMRUT scheme is connected with other urban development schemes like Smart City Mission or Swachh Bharat Mission; and**
- (f) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Water Supply and sanitation is a State subject. However, Government of India supplements the efforts of the States and Urban Local Bodies (ULBs) in providing infrastructure for basic services such as drinking water facilities and sewerage infrastructure in urban areas through its various flagship Missions including Atal Mission for Rejuvenation and Urban Transformation. (AMRUT). To remove challenges of water supply and sanitation in urban areas, AMRUT Mission provides freedom to the States/ Union Territories (UTs) to select, apprise,

...2/-

propose and after approval from Apex Committee of Ministry of Housing & Urban Affairs (MoHUA), implement projects within the broad framework of AMRUT Mission.

(b) to (d): There is a dedicated AMRUT portal for tracking the progress of projects. State/ Union Territory (UT) is required to update data on the portal on regular basis. Mission Directorate also provides hand holding support to the States/ UTs and its cities from time to time to resolve issues and eliminate bottlenecks for timely completion of projects. To fast-track the implementation of the Mission, progress is periodically reviewed and monitored by the Ministry with the States/ UTs & their Urban Local Bodies (ULBs) through regular video conferences, webinars, workshops etc. In addition, dedicated Independent Review and Monitoring Agencies (IRMA) have been setup in the Mission for the assessment and monitoring of work done in the States/ UTs. Therefore, achievement of planned outputs will result in better service delivery and ease of living of citizens.

(e) & (f): Swachh Bharat Mission-Urban and Smart City Missions have been coordinated at city levels with AMRUT Mission for achieving ease of living.
